as such is eligible for funding under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) of JNNURM.

Under UIDSSMT, the details of amount sanctioned for development of following cities are as under:

(Rs. in lakhs)

SI.	Name of	Name of component	Approved	Additional	ACA
No.	City		cost	Central	released
				Assistance	
				(ACA)	
				committed	
1.	Bikaner	(i) Preservation of Water Bodies	177.12	141.70	141.70
		(ii) Sewerage	3876.10	3100.88	1550.44
2.	Udaipur	Water Supply	5395.00	4316.00	4396.39*
3.	Jodhpur	Sewerage	6167.00	4933.60	2559.31*
4.	Kota	Sewerage	5122.42	4097.94	2048.97

^{*} including incentive @, 1.5% for Detailed Project Report (DPR) preparation.

Preparation of CWG-2010

1302. SHRI GOVINDRAO WAMANRAO ADIK: SHRI SANJAY RAUT:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the present preparedness of Commonwealth Games-2010;
- (b) whether many works for Commonwealth Games are running behind the schedule;
- (c) if so, the details and the reasons for the delay; and
- (d) the details of works taken or proposed to be taken for organizing successful games?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) The preparedness of Commonwealth-Games 2010 (CWG-2010) is being reviewed at various levels in Government and efforts to complete the projects in time have been made. Agencies responsible for implementation of CWG-2010 related projects have informed that many projects have been completed and some projects are at advanced stage of completion.

- (c) The reasons for some of the projects getting delayed include lack of availability of clear site, court cases, delay in clearances, delay in shifting underground services/overhead lines, delay in finalization of structural drawings, difficulties faced by the concessionaire, etc.
- (d) The works taken up for organizing CWG-2010 include construction of competition/training venues and related facilities, CWG Village, parking facilities, roads, bye-passes, overbridges, under-bridges, flyovers, corridor improvement programmes, grade separators, road signages, upgradation of street lighting etc.

Funds for different schemes under JNNURM

- 1303. SHRI MOHD. ALI KHAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) whether Government has made any progress on the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) programme in the current year so far;
- (b) if so, the details of funds released and spent under different schemes during the last five years, State-wise and year-wise;
- (c) the future action plan prepared for this programme for the remaining Eleventh Plan, State-wise; and
 - (d) the demands of the States pending with the Ministry in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Five Detailed Project Reports (DPRs) found in conformity with the guidelines of Urban Infrastructure and Governance (UIG) of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) were approved by the Central Sanctioning and Monitoring Committee (CSMC)/Cabinet Committee on Infrastructure (CCI) at a total cost of Rs. 172724.38 lakh with admissible Additional Central Assistance (ACA) of Rs. 62661.08 lakh. Out of this total ACA commitment, Rs. 13452.30 lakh has been released so far. A list of projects approved during financial year 2010-11 is enclosed in Statement-I (See below). Five projects have been completed in the year 2010-11.

- (b) Details of funds committed as ACA and released for utilization under UIG of JNNURM for last five years State-wise is enclosed in Statement-II.
- (c) and (d) States which have balance in their 7 year allocation such as Bihar, Jharkhand, Goa, West Bengal etc. are impressed upon to submit DPRs for approval. 14 number of DPRs from the States of Chandigarh, Delhi, Goa, Gujarat, Jharkhand, Nagaland, Punjab, Tamil Nadu, Uttarakhand and West Bengal have been received. The DPRs which are found to be in conformity with the guidelines of JNNURM are taken up by the Central Sanctioning and Monitoring Committee (CSMC) for approval subject to their technical appraisal and availability of funds.